



बीमा विनियामक और विकास प्राधिकरण
**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

Ref: IRDA/ADMN/ORD/MISC/210/12/2010

December 16, 2010

OFFICE ORDER

Re: Designating Central Public Information Officers under Right to Information Act, 2005.

The following officers are hereby designated as "Central Public Information Officers" for the Authority in terms of Section 5(1) of the said Act, to discharge the functions assigned under the Act.

Department	Functional Areas	Name and Designation of CPIO
Actuarial	Actuarial Returns, Appointed Actuary System, File & Use of Life Products and other actuarial matters.	Mr.S.P.Chakravarthy, D.D.
Life	Life Returns, Market conduct issues, Micro Insurance, Agents, Corporate Agents, ATI (Agents Training Institutions) and Referrals, approval of Branch Offices of Insurers, etc.	Mr.D.V.S.Ramesh, D.D.
Non-Life	Reinsurance, File & Use of products, Surveyors, Approval of Branch Offices of Insurers and other matters relating to General Insurers and Re-insurer(s), Brokers, TPAs and Health Department	Mr.N.M.Bahera, D.D(Health) Mr.K.Sridhar, A.D (Non-Life) Mr.K.Mahipal Reddy, D.D (Broker)
F & I	Accounts & Investments of Insurers and also registration of new Insurers, approval of appointment and remuneration of CEOs of Insurers, etc.	Mr.Mahesh Agarwal, Sr.A.D.
Administration	HR, Recruitment and training, Promotions, Vigilance, etc. and office services, IT, International affairs, Internal Audit and Legal affairs and any other residual matters	Mr.R.Raghavan, Sr.A.D.
Consumer Affairs Department	Policyholders interests both life and non-life (Grievances, advertisements Ombudsman, etc.)	Mr.A.Krishnan, D.D.

The following officer is hereby designated as "Assistant Central Public Information Officers" for the Authority in terms of Section 5(2) of the said Act, to discharge the functions assigned under the Act.

Department / Office	Functional Areas	Name and Designation of ACPIO
Delhi Office	Liaison work	Mr. Rakesh Bajaj, DD

This will be in addition to their normal duties.
This order supersedes all the earlier Office Orders issued in this respect.
This order shall come in to force with immediate effect.


**(J. Hari Narayan)
Chairman**